## GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:2845 ANSWERED ON:13.03.2015 MANUFACTURING OF AIRCRAFT Gandhi Shri Feroze Varun;Senguttuvan Shri Balasubramaniam

## Will the Minister of DEFENCE be pleased to state:

(a) whether the Hindustan Aeronautics Limited (HAL) facilities in Bengaluru is engaged in manufacturing of Civilian aircraft;

(b) if so, the details and present status thereof indicating the type of Civilian aircraft proposed to be manufactured;

(c) the present status of aircraft manufacturing in the country;

(d) whether the Government imports components used in manufacturing of aircraft and if so, the details thereof indicating the forex outflow for the purpose during the last three years and the current year; and

(e) the steps being taken by the Government for boosting indigenous industry engaged in manufacturing components for aircraft?

## Answer

## MINISTER OF STATE (RAO INDERJIT SINGH) IN THE MINISTRY OF DEFENCE

(a) & (b): Hindustan Aeronautics Limited (HAL) manufacturers Advanced Light Helicopters (ALH) for the civil purpose also at Bangalore. So far, HAL has supplied ALHs to civil customers like ONGC, Government of Jharkhand, GSI, Border Security Force, etc.

(c) National Aeronautical Laboratory (NAL) under CSIR has designed and manufactured two-seat Hansa trainer aircraft. Around 15 numbers of this aircraft have been manufactured and delivered to IIT Kanpur and various flying clubs in the country.

(d) Raw materials, a number of Line Replaceable Units (LRUs) and highly specialised test equipment hitherto not developed in the country and spare parts for which technologies have not been transferred by the Original Equipment Manufacturers are imported on need basis by HAL. The details of year-wise total import for all programmes of HAL are as under:

Value (Rupees in crore) Year 2011-12 2012-13 2013-14 2014-15 (Up to December, 2014) Import 5642.19 8662.66 12127.89 6504.71

(e) The Government vide Press Note 3 of 2014 Series dated 26.6.2014 notified Defence Products List for the purpose of industrial licensing. In the revised list, most of the components / parts / raw materials have been taken out of purview of industrial licensing thereby liberalising the entry barrier for manufacturing of components etc. by the Indian Private Sector.